

me sufficient notice, I will go into the question and see what can be done.

**Shri S. V. Ramaswamy:** Could we know the names of the agricultural colleges and agricultural schools, and where they are located?

**Shri M. V. Krishnappa:** I have got the number and the places, but I have not got the full list of the names. I can read the list giving in each State the institutions which are going to be upgraded and the wings to be attached. In Assam, for existing schools...

**Mr. Speaker:** He need not go into the details. If it is a long list, he may place it on the Table of the House.

**Shri M. V. Krishnappa:** I will place it on the Table of the House.

#### TUBE WELLS

\*283. **Shri S. C. Samanta:** Will the Minister of Food and Agriculture be pleased to state:

(a) how many tube-wells have been constructed by the Central Tube-wells Sub-Division for private parties as well as for Government Departments, separately in 1952 and 1953; and

(b) how far it has helped in the production of more food grains?

**The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):** (a) 9 tube-wells for private parties and 4 wells for Government Departments in 1952 and 6 tube-wells for private parties only in 1953 (upto September, 1953).

(b) 17 of these proved to be successful irrigation tube-wells with an average discharge of 16,000 gallons of water per hour. Each tube-well is expected to irrigate 150 acres of land and bring about an additional production of 30 tons per year.

**Shri S. C. Samanta:** Is it a fact that Government are going to construct these tube-wells in the Gangetic valley, and if so, how many tube-wells do Government propose to construct?

**Shri M. V. Krishnappa:** This is a question referring to the number of tube-wells which this Sub-Division which is directly under Government has dug in the places to which I have referred in the course of my reply. The hon. Member is asking me a general question as to how many tube-wells are going to be dug in the Indo-Gangetic Valley. Under the TCA, 2000 tube-wells are to be constructed, and these have been distributed in the following four States, viz. PEPSU, Punjab, Uttar Pradesh, and Bihar. But I cannot give the exact number from each State. If the hon. Member can give me sufficient notice I shall supply the information.

**Shri S. C. Samanta:** I wanted to know how many tube-wells are in the contemplation of Government to be constructed by this Sub-Division in the Gangetic Valley.

**Shri M. V. Krishnappa:** This Sub-Division has been abolished already. Formerly there was an organisation called the Central Ground Water Organisation. To close the accounts of that organisation, this Sub-Division was set up, and since they had some machinery also at their disposal, we wanted to see that that machinery was utilised till the time they closed the accounts. So, the main purpose of this Sub-Division was to close the accounts of the former organisation, and as a secondary thing, we asked them to dig some tube-wells, which they did simultaneously. This has been closed down already, and another organisation has been formed in its place.

**Shri Altekar:** May I know the number of tube-wells and the names of States where these tube-wells have been constructed?

**The Minister of Food and Agriculture (Shri Kidwai):** This question does not refer to all the States. A different question has to be put and notice given.

**Shri Altekar:** I am asking the information in regard to those States to which the question refers.

**Shri Kidwai:** There is no particular State to which this question relates.

I. L. O.

\*284. **Shri S. C. Samanta:** Will the Minister of Labour be pleased to state:

(a) how many countries participated in the International Labour Organisation Conference in June 1953;

(b) whether the recommendations of the Conference have been scrutinised by the Government of India;

(c) if so, whether the minimum age for coal-mine workers as recommended by the Conference has been accepted; and

(d) the names of the individuals who attended the Conference on behalf of the Government of India?

**The Minister of Labour (Shri V. V. Giri):** (a) Fifty-eight out of 66 State Members of the I.L.O. participated in the 36th Session of the International Labour Conference held at Geneva in June 1953.

(b) and (c). The Conference adopted two Recommendations, one concerning the protection of the health of workers in places of employment and the other concerning the minimum age of admission to work underground in coal mines. These two Recommendations are being examined in consultation with the State Governments, Employers' and Workers' Organisations, etc. and a statement of action proposed to be taken by Government in respect of these two instruments will be placed before Parliament in due course.

(d) The following attended the Conference on behalf of the Government of India:—

*Delegates:*—1. Shri Abid Ali Deputy Minister of Labour, Government of India (Leader).

2. Shri Panampilli Govinda Menon, Minister for Labour, Government of Travancore-Cochin.

*Advisers:*—1. Dr. S. T. Merani, Ph.D., I.A.S., Deputy Secretary, Ministry of Labour, Government of India.

2. Shri I. D. N. Sahi I.C.S., Secretary to the Government of Uttar Pradesh, Labour Department.

3. Shri Kewal Singh, I.F.S., Charge D'Affaires, Legation of India, Berne.

4. Shri S.W. Zaman, Higher Executive Officer, Office of the High Commissioner for India, London.

**Shri S. C. Samanta:** May I know whether in that Conference, the question of leave with pay was discussed? If so, may I know whether any decision was taken, and whether it has been considered by our Government?

**Shri V. V. Giri:** Government are considering the question.

**Shri P. C. Bose:** May I know whether any convention was adopted?

**Shri V. V. Giri:** No.

CONFERENCE OF GENERAL MANAGERS OF THE RAILWAYS

\*285. **Shri Gidwanji:** (a) Will the Minister of Railways be pleased to state whether any conference of the General Managers of the Railway Zones with the Members of the Railway Board and the Railway Minister was held in Delhi at the end of September, 1953 to discuss recent train accidents and their causes, and how to minimise them?

(b) If so, what were the decisions arrived at by them?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) A Meeting of the General Managers of the Indian Railways with the Ministers of Railways and the Railway Board was held in the Board's Office on the 28th and 29th September, 1953 but it was not convened for discussing the recent train accidents and their causes and how to minimise them.

(b) Does not arise in view of the reply to part (a).

**Shri Gidwanji:** What were the other matters that they discussed?